

ITEM NO.22

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 527/2023

SHEO BARAN

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 21-07-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Dushyant Parashar, AOR
Mr. Dinesh Pandey, Adv.
Mr. Manu Parashar, Adv.
Mrs. Neha Shanker, Adv.
Mr. Harshvardhan Singh Rathore, Adv.
Mr. Amit Pratap Shaunak, Adv.
Mr. Muthu M Velpalani, Adv.

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court as well as
Trial Court. Reminder be issued.

List again on 29.8.2023.

H. SHASHIDHARA SHETTY
Registrar